

National Fuel Policy and its recommendations are expected to have considerable impact on the future development of the Coal Industry.

Uniformity in Ceiling on Land Holdings

481. SIIRI M. KATHAMUTHU :
SHRI DHANDAPANI :
SHRI G. VISWANATHAN :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether the question of bringing about uniformity in State laws on ceiling on land holdings and fix it on the basis of family has been considered by Government ; and

(b) if so, the decisions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHIB P. SHINDE) : (a) and (b). The matter is under the consideration of the Central Land Reforms Committee.

Action for Killing Prohibited Birds

482. SHRI MANORANJAN HAZRA : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether the attention of Government has been drawn to the prosecution of two American Importers who had imported 262 neck heckles of Indian grey jungle fowl from Mudumalai Sanctuary, Tamilnadu ; and

(b) if so, the action taken by Government against the persons responsible for the killing of the species which are prohibited in India ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI SHER SINGH) : (a) and (b). Yes Sir. The U.S. Embassy, in New Delhi brought to our notice in February, 1971 a case of importing neck feathers of Grey Jungle Fowls from India into the United

States under false Customs Declaration, by Messrs Herters Inc. Waseca, Minnesota. The number of skins imported and the source from which they were obtained in India are not available. There is no information to show that these neck heckles were removed from Mudumalai Sanctuary in Tamil Nadu. Further investigations regarding other sources of supply are however in progress.

Unhealthy Conditions in Refugee Camps for Displaced Persons from East Pakistan

483. SHRI BIREN DUTTA : Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state :

(a) whether due to heavy influx of displaced persons from East Pakistan, the camps of refugees are over-crowded ;

(b) whether the camps are failing to maintain sanitary conditions for want of medicine and doctors ; and

(c) if so, the steps Government propose to check break out of epidemic diseases ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) and (c). Due to over-crowding caused by sudden influx of a large number of refugees, there has been initially some difficulty in ensuring the requisite standards of sanitation. But necessary arrangements have now been geared up through the Public Health Departments of the State Governments for providing medical and public health facilities, including water supply and sanitation, to meet the requirements of the refugee population in the camps. Wherever necessary, the Central Government is providing medical stores, drugs, disinfectants, and also, in certain cases, medical personnel to strengthen the State Governments' departmental organisations. Continued vigilance is being kept against the outbreak of epidemic diseases. The refugees are immunized against Cholera and Smallpox after registration at the camp. Other preventive measures which